

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

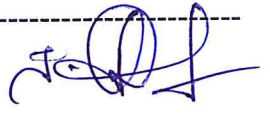
PETITION NUMBER : TCP/48/ (IB)/2017

NAME OF THE PETITIONER(S) : ICICI BANK LTD

NAME OF THE RESPONDENT(S) : RATHNA STORES PVT LTD


UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①	J. DEV ESTHMAAR	Counsel for Petitioner	
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ORDER

Counsel for the petitioner present. No representation for the respondent. Registry is directed to issue notice to the respondent. Counsel for the respondent is also directed to issue private notice along with copy of the Petition by way of speed post and file the proof of sending and delivering thereof along with an Affidavit by the next date of hearing. Put up on **06.07.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)